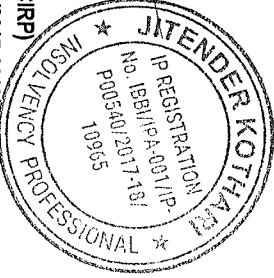


Name of the corporate debtor: Future Enterprise Limited; Date of commencement of CIRP: 27/02/2023; List of creditors as on: 21/03/2023  
List of operational creditors (Government dues)

Sl. No.	Details of Claimant			Details of claim received				Details of claim admitted				Amount of		Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted				
1	State Tax Department	Government Of Maharashtra.	21/03/2023	4,62,46,054	NIL	Operational Creditor	NIL	NA	NIL	NIL	4,62,46,054	NIL	NIL			
2	CT & GST Circle, Bhubaneswar	Government Of Odissa	21/03/2023	2,93,48,486	NIL	Operational Creditor	NIL	NA	NIL	NIL	2,93,48,486	NIL	NIL			
				<b>7,55,94,540</b>							<b>7,55,94,540</b>					

(Amount in ₹)

- The aforesaid list includes the claims received by the IRP till March 21, 2023 either through online/ e-mail and / or physically.
- Claim of State Tax Departments/ GST are under verification as as operational creditors (Government dues) claim, subject to verification from the corporate debtor.



Jitender Kohari  
Interim Resolution Professional of  
Future Enterprises Limited (under CIRP)  
IP Regn. No. IBBI/IPA-001/IP-P0054012017-2018/10965  
AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023